

Construction of By-pass on NHs in Kerala

1308. SHRI P. RAJEEVE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has any plans for granting funds for construction of by-pass on National Highways in the State of Kerala;
- (b) if so, whether the approval of MOSRTH, Government has been made for Kollam by-pass; and
- (c) what steps had been taken to sanction funds for Thalassery by-pass and Calicut by-pass?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) Yes, Sir.

(b) and (c) Kollam bypass, Thalassery - Mahe bypass and Calicut bypass are in various stages of progress through State PWD. Balance work for these bypasses will be taken up along with 4-laning of NH-17 and NH-47 under NHDP Phase III through NHAI which is targeted for completion by December, 2013.

Four laning of NH-17 and NH-47 in Kerala

1309. SHRI P. RAJEEVE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has any plans for the four laning of NH-47 and NH-17 in the State of Kerala;
- (b) if so, whether Government has got a definite action plan for resettlement of evacuees;
- (c) whether Government had taken into account the concerns of Kerala State with regard to resettlement of evacuees; and
- (d) what steps had been taken towards four laning of NH-17 and NH-47?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (d) Entire length of NH-17 and NH-47 aggregating to 838 km is planned to be four laned in the State of Kerala, of which 78 km has already been four laned. Four laning of the balance length is targeted for completion by December, 2013. Land acquisition process for four laning of NH 17 and NH 47 under NHDP Phase III has started recently. The evictees will be paid compensation for land and structures as per NH Act 1956. Any issues raised by evacuees will be considered by the Competent Authority for land acquisition as per the National policy of Resettlement and Rehabilitation.

Upgradation of NH-17 from Patradevi to Polem in Goa

1310. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the progress made in the implementation of upgradation of National Highway-17 from Patradevi to Polem in Goa;

- (b) the total length of the highway proposed to be upgraded and number and names of bridges proposed to be constructed on it;
- (c) the total cost of the project; and
- (d) the details of nature of tender procedure proposed to be adopted?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) The pre-qualification of bidders has been completed and bids will be invited after obtaining clearance from Public Private Partnership Appraisal Committee (PPPAC) for which proposal has already been submitted.

- (b) The total length of the project is 122.87 Km. Five major bridges, 22 minor bridges, 2 ROBs are proposed including a new bridge on Zuari river, New bridges on Talpona and Galzibag river and new bridge on Siridao river.
- (c) The cost of the project is Rs. 2078.00 crore.
- (d) Under the procedure, bids are invited from pre-qualified bidders. For this project 5 bidders have been pre-qualified and are eligible to bid.

Toll payable NHs

1311. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the total number of toll payable National Highways in use at present;
- (b) the total length of highways on which toll collection facility is available;
- (c) the length of highway on which toll collection facility has not commenced;
- (d) the loss caused on account of delay in making facility available; and
- (e) the details of the plan, if any, Government has chalked out for collecting the tolls?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) The user fee/toll tax is being collected at 129 plazas on specific sections of 26 national highways, as on 31.03.2009.

- (b) The toll is being collected at 6434 km of fully completed road section, as on 31.03.2009.

(c) to (e) 3476.31 kms of length of National Highways has been completed only partially in stretches and hence is not under tolling. Completion of tollable section in all respect including safety measures like lane marking, signages, guard rails etc. and issue of 'takeover' certificate are the pre-requisite for commencement of tolling within 30 days from the date of completion of tollable section or issue of takeover certificate, whichever is later. The details of measures taken by the Government to ensure early completion of tollable stretches which will enable early collection of tolls are given in the Statement.